

1	2	3
11.	Maharashtra	270.18
12.	Karnataka	279.17
13.	Andhra Pradesh	287.27
14.	Tamil Nadu & Pondicherry	297.14
15.	Assam, Orissa, W. Bengal and Nagaland	320.42
16.	Kerala & Goa	273.82

Note: In respect of weaker units having crushing capacity below 1250 tonne^s per day and which are over 25 years of age, the prices fixed are higher by Rs. 26 per quintal in each Zone than the prices indicated above.

Amount for Education in Sixth Plan

47. SHRI AMAR ROYPRADHAN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that State Governments have approved the earmarked amount for education in the Sixth Plan;

(b) if so, the State-wise break-up; and

(c) if not, the reasons therefor?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) to (c). The Sixth Plan proposals of State Governments for Education are being discussed by the Planning Commission with the States.

दिल्ली, कलकत्ता और पटना के बीच बोधयुक्त टेलीफोन प्रणाली

48. श्री रामावतार शास्त्री : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली, कलकत्ता और पटना के बीच टेलीफोन प्रणाली

में व्यवधान पैदा हो गया है और इससे टेलीफोन प्रयोगकर्ताओं की कठिनाइयां बढ़ गई हैं ;

(ख) क्या यह सच है कि ऐसी ही शिकायतें प्रायः समाचार पत्रों में छपती रहती हैं ;

(ग) यदि हां, तो इस कुप्रबन्ध के क्या कारण हैं ; और

(घ) टेलीफोन प्रणाली के दोषों को दूर करने के लिये सरकार ने क्या उपाय किये हैं ?

संचार मंत्रालय में राज्य मंत्री (श्री कार्तिक उरांव : (क) जी नहीं ।

(ख) जी नहीं ।

(ग) प्रश्न ही नहीं उठता ।

(घ) प्रश्न ही नहीं उठता । फिर भी इस प्रणाली और जाल-कार्य को अच्छी चालू हालत में रखने के लिए उपस्करों के लिए निर्धारित मानीटरिंग एवं स्तरीय अनुरक्षण नित्यचर्चाओं को अपनाया जा रहा है ।

Nari Niketan, Delhi

49. SHRIMATI GEETA MUKHERJEE: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the report appearing in "Indian Express" New Delhi edition dated 14th October, 1980 regarding the activities of Nari Niketan, Delhi; and

(b) if so, the details thereof and what action has been taken, if any, to improve the situation?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Yes, Sir.

(b) Nari Niketan is an Institution for the care and protection of res-

cued, deserted and destitute women; it is run by Delhi Administration. the facts of the case, which is the subject matter of the press report, as given to the Ministry by Delhi Administration are as follows:

One Smt. Savita Wagle, aged 34 years, was admitted along with her 5 month's old daughter in the Nari Niketan on 11 August 1979 as a voluntary case sponsored by the Nari Raksha Samiti. At the time of her admission, she had stated that she had been deserted by her husband. On enquiry, the address given by her was found to be incorrect. She was discharged from the Institution at her own request on 10 October, 1980. The allegations made by her were enquired into by Delhi Administration, but found not correct.

The Government is also making further enquiries from Nari Raksha Samiti.

Automatic Telephone Exchange at Gobichettipalayam in Tamil Nadu

50. SHRI C. CHINNASWAMY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether steps will be taken to instal automatic telephone exchange at Gobichettipalayam in Tamil Nadu;

(b) if so, the details thereof;

(c) the steps taken by Government to provide immediate telephone connections in Tamil Nadu; and

(d) whether there is any proposal to publish telephone Directories annually?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) and (b). Gobichettipalayam is at present served by a 480 lines manual exchange. Due to the limited availability of automatic exchange equipment, it has not been feasible to plan an automatic exchange for this place yet.

(c) With the present limitation of resources, it is not possible to plan for provision of telephone connections immediately on demand in the foreseeable near future. It is, however, the effort to limit the waiting periods in smaller towns and rural areas to about 2 years.

(d) Yes, Sir.

Root-wilt Disease of Coconut

51. SHRI V. S. VIJAYA RAGHAVAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Kerala has requested the Centre to declare the root-wilt disease of the coconut trees as a disease of national importance;

(b) if so, the decision taken by the Centre thereon; and

(c) the details of the assistance, if any, given to the State by the Centre to fight this disease?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) The main purpose of declaring a disease as of national importance is to make the treatment (cost of chemicals and application expenses) eligible for financial subsidy by the Central Government. The Technical Committee set up for the purpose in its meeting held on 3rd November, 1980, did not recommend the inclusion of this in the list of diseases of national importance on the ground that neither the cause nor the control measure of the disease is conclusively established.

(c) There is a Centrally Sponsored Scheme under which Central assistance is made available for the supply of hybrid seedlings and fertilizers to the extent of Rs. 6.34 lakhs as Government of India's share during 1980-81. The Government has also mounted intensive research efforts to